

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Srinagar

NOTIFICATION
Srinagar the 20th August, 2021

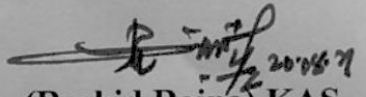
S.O 290.- In exercise of the powers conferred by sub-section (3) of Section 43 of the Police Act, 1983, the Government hereby makes the following amendments in the Jammu and Kashmir Police Rules, 1960:

In rule 175, after sub-rule (4), insert:-

“(4A) The candidates possessing National Cadet Corps (NCC) Certificate shall be awarded bonus marks, at the following scales:

- a) 5% of the maximum marks of the examination for NCC “C” certificate holders.
- b) 3% of the maximum marks of the examination for NCC “B” certificate holders.
- c) 2% of the maximum marks of the examination for NCC “A” certificate holders.”

By Order of the Government of Jammu and Kashmir.


(Rashid Raina) KAS

Under Secretary to the Government

Dated: 20.08.2021

No: Home/PB-III/34/2021

Copy to the:

1. Learned Advocate General, J&K.
2. Director General of Police, J&K.
3. Principal Secretary to the Hon'ble Lt. Governor, J&K.
4. Commissioner/Secretary to the Government, General Administration Department.
5. Joint Secretary(JKL), Ministry of Home Affairs, GoI.
6. Secretary to the Government, ARI & Trainings Department.
7. Secretary to the Government, Department of Law, Justice & PA.
8. Director Information, J&K.
9. Director Archives, Archaeology and Museums.
10. Private Secretary to the Chief Secretary.
11. Private Secretary to Principal Secretary to the Government, Home Department.
12. General Manager, Government Press, Srinagar for publication in the extra-ordinary issue of the Government Gazettee.
13. I/c web site.